CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 84/97

THURSDAY, THIS THE 16TH DAY OF JANUARY, 1997.

C O R A M:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMEBER

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

R. Appukuttan Nair
R.A. Nivas, Russelpuram P.O.
Balaramapuram P.O.
Balaramapuram- 695 501.   ..Applicant

By Advocate Mr. S. Gopakumaran Nair

Vs.

1.   The Sub Divisional Inspector (Postal)
        Neyyattinkara Sub Division,
        Neyyattinkara-695 121

2.   The Assistant Superintendent of Posts,
        East Sub Division,
        Thiruvananthapuram.

3.   The Superintendent of Posts,
        Thiruvananthapuram.

4.   Chief Postmaster General
        Kerala Circle,
        Thiruvananthapuram.

5.   Union of India represented by its Secretary
        Ministry of Communications,
        New Delhi.   ..Respondents.

By Advocate Mr. James Kurian, ACGSC

        The application having heard on 16.1.97, the

        Tribunal on the same day delivered the following;
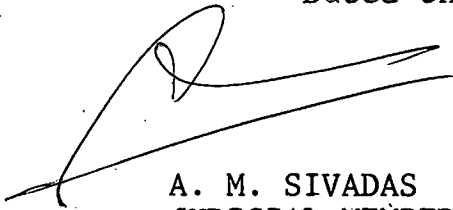
O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

        Applicant who was working as an Extra
Departmental Delivery Agent provisionally for various
periods from 1983 onwards, submits that there are 4
vacancies for which he prays that he may be considered.
To this end, he has made representations A4 and A5 to
the first and second respondents. Applicant prays that
these representations may be directed to be disposed of.

2.   We accordingly direct the first respondent
to dispose of the representation A4 in respect of
the vacancies which are under his control and direct the
second respondent to dispose of A5 representation in
respect of the vacancies which are under his control.
This may be done within one month of today.

3.   Application is allowed as above. No costs.

Dated the 16th January, 1997.

A. M. SIVADAS
JUDICIAL MEMBER

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

1.   Annexure A-4:   True copy of the representation submitted by the applicant to the Ist respondent dated 1.1.1997.

2.   Annexure A-5:   True copy of the representation submitted by the applicant to the 2nd respondent dated 1.1.1997.

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